

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-131/1994/4209/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Mahmud Ahmed
P.O., STAT, Assam & Member, MACT No. 1,
Kamrup, Guwahati,.

Dated Guwahati the 16th November, 2020.

Sub: Casual leave.

Ref:- Your letter No.MACT/2171/2020 Dated 12.11.2020.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that, as 13.11.2020 is Court working day in the Criminal Courts of Assam, you have been granted casual leave for three days on 13.11.2020, 17.11.2020 and 18.11.2020 along with station leave permission from the morning of 13.11.2020 till the morning of 19.11.2020. Further, the Member, MACT No. 2, Kamrup, Guwahati and in his absence the Member, MACT No. 3, Kamrup, Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,


JT.REGISTRAR (VIGILANCE)

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Memo NO.HC.VII-131/1994/4210/A, dated 16.11.2020

Copy to :

1. The Member, MACT No. 2, Kamrup, Guwahati .
2. The Member, MACT No. 3, Kamrup, Guwahati.
3. The Project Manager, Gauhati High Court.

Sd/-
JT.REGISTRAR (VIGILANCE)